

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

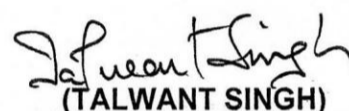
Subject – JustIS App made for Judicial Officers available on LAYERS for download

An Android Mobile App for information, management and monitoring of cases of respective court has been provided by Hon'ble e-Committee, Supreme Court of India for circulation amongst the Judicial Officers.

The installable APK file for Android O.S. Devices along with method to use such application and list of Judicial Officer Code (J.O. Code) are available in respective LAYERS login of Ld. Judicial Officers for download.

All the Ld. Judicial Officers are requested to download, install and use the said mobile application and in case there is any difficulty faced in using the App, the concerned Computer Branch may be contacted.

Note: This is the first circular to be circulated only through electronic mode to the Judicial Officers holding courts in all Districts of Delhi.


(TALWANT SINGH)

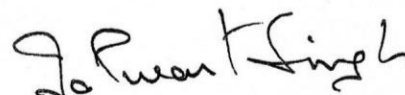
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Copy forwarded for information and necessary action to –

No 17/1070-1670 /Computers/THC, Delhi

Dated 04 JAN 2019

1. The Ld. Registrar General, High Court of Delhi, New Delhi (**Physical copy**).
2. Ld. Principal Judge, Family Courts, Dwarka Court Complex, New Delhi (**Physical copy**) for information that a copy of installable APK file, J.O. Code and method to use the App has been sent on email delhifamilycourts@gmail.com for its circulation amongst the Judicial Officers posted at Delhi Family Courts.
3. All the Ld. Judicial Officers of District Courts, Delhi through **LAYERS only**.
4. P.S. to the undersigned (**Physical copy**).
5. R&I Branch for uploading on **LAYERS**
6. R&I Branch for uploading on Centralized Website of District Courts through **LAYERS**
7. Office File (**Physical copy**)



District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi